Name of the corporate debtor: Datta Krupa Roller Flour Mill Private Limited;

CIN: U01119MH2005PTC245062

Date of commencement of liquidation: 19.07.2024
List of stakeholders as on 18.10.2024

List of Operational creditors (Government Dues)

S. No.	Name of the Creditor	Details of claims received		Summary of claims Admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	Amount covered by guarantee	% voting share in SCC					
1	Sales Tax	16.08.2024	149433	149433	Government Dues	No	Nil	0.02	Nil	NIL	-		-
2	TDS	16.08.2024	73250	73250	Government Dues	No	Nil	0.01	Nil	NIL	-		-
3	Income Tax	01.08.2024	389617349	389617349	Government Dues	No	Nil	39.75	Nil	NIL	-		-
4	ESIC	13.08.2024	124267	-	Government Dues	No	Nil	0	Nil	NIL	-	124267	The claim of ESIC is under verification owing to non receipt of supporting documents
5	MIDC	22.08.2024	337173	106719	Government Dues	No	Nil	0.01	Nil	NIL	230454	-	Amount of Rs. 230,454/- which pertains to the Transfer Charges is rejected as the same will be paid by the Successful Bidder after completion of Auction Process of the Datta Krupa Roller Flour Mill Private Limited successfully